

**Amendment in Master Plan of Delhi**

2300. SHRI JAGANNATH RAO: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Master Plan for Delhi prepared by Delhi Development Authority was amended recently or is likely to be amended;

(b) whether lands belonging to the Chilla Dalupur village adjoining NOIDA of Uttar Pradesh have been notified under Section 4 of Land Acquisition Act of 1894 for acquisition, if so, the date and particulars of the notification;

(c) whether a declaration under Section 6 of the said Act in respect of entire land or portion of the land so notified under Section 4, was notified, if so, the date of such declaration, the public purpose and the extent and boundaries of the land;

(d) whether any public notice was given at convenient places or near the land to be taken and notice to persons interested was issued in respect of such land; and

(e) whether compensation proceedings have been started by the Collector in respect of such land?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARIAN SINGH) : (a) Yes, Sir.

(b) to (e). The information is being collected and will be laid on the Table of the Sabha.

**Goat Research Institutes**

2301. SHRI LAKSHMAN MALLICK : Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of institutes for research on goats functioning in different States;

(b) the main purposes of setting up of such type of institutes;

(c) whether such an institute is not functioning in Orissa;

(d) if so, whether Government have a proposal to open such an institute in Orissa; and

(e) when this proposal will be implemented ?

THE MINISTER OF STATE IN THE MINISTERIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) and (b). A Central Institute for Research on Goats was established in July, 1979 at Makhdoom, Mathura (U.P.) with the major objective of undertaking studies for improving the productivity of goats for meat, milk and fibre.

(c) No Institute for Research on Goats is functioning in Orissa.

(d) No, Sir.

(e) Doest not arise.

**Development of Inland Fishery Resources**

2302. SHRI K. A. SWAMI : Will the Minister of AGRICULTURE be pleased to state the details of measures taken and those under contemplation for intensive development of inland fishery resources ?

THE MINISTER OF STATE IN THE MINISTERIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : Tanks and ponds constitute the main culturable inland

resources and have already been taken up for intensive development. The Fish Farmers' Development Agencies set up in 108 districts in almost all the States as pilot projects envisage a package approach including reclamation of tanks and ponds for making them suitable for fish culture with Government and institutional finance. The fish seed which is the basic input needed for fish farming is contemplated to be produced under (i) World Bank assisted Inland Fisheries Project, (ii) Fish Farmers' Development Agencies' Fish Farms and (iii) National Fish Seed Programme on Commercial scale. In addition to these programmes under Centrally Sponsored Sector, the State Governments under their plan schemes are also assisting fish farmers both for the development of tanks and ponds and in fish seed supply.

Considering the importance of intensive inland fisheries the Central Government have provided in the Sixth Plan a sum of Rs. 18.90 crores for assisting the State Governments in the various programmes.

**Enhancing Foodgrains Quota to Bihar in wake of Drought and other Natural Calamities**

2303. SHRI D. L. BAITHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Bihar have requested for allotment of sufficient quantity of food-grains to meet the acute scarcity condition prevailing in the State owing to serious drought ;

(b) if so, the details of requirement asked for and allocations of foodgrains made by the Union Government during the last three months and expected allotment of foodgrains during next three months ;

(c) whether it is a fact that fair price shops particularly in the rural areas do not get any allotment of foodgrains and in the urban areas also supply of foodgrains is very meagre ; and

(d) whether Government would consider the desirability to increase the quota of foodgrains to Bihar to tide over the un-precedented circumstances created by drought condition in the State ; if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : (a) and (b). Yes, Sir. The Government of Bihar have requested for allotment of 1 lakh tonnes of wheat and 50,000 tonnes of rice per month from the Central Pool to meet the increased requirements of their public distribution system arising out of drought situation in the State. The allocations made to the State Government from the Central Pool during the last three months were as under :—

(In '000 tonnes)

Month	Rice	Wheat	
		PDS	RFM
August '82	20.0	22.0	15.77
September '82	20.0	24.0 10.0*	16.77**
October '82	20.0	25.0	15.77

(\*)—For flood relief.

(\*\*)—Includes 1.0 thousand tonnes for festivals.

PDS—Public Distribution System.

RFM—Roller Flour Mills.

Allotment of foodgrains from the Central Pool are made to various States in Bihar, taking into account the overall availability of stocks in